

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 11th August, 2025

No. HCMEST-22011/1/2025-ESTT-II/ Consequent on the appointment of Shubham Vashist, MJS - II, as Member (Project Management), eCommittee, Supreme Court of India, on deputation, and the posting of Sarungbam Mangaleibi Devi, MJS - II, as Joint Registrar (Judicial) on her promotion, the existing posting of Shubham Vashist, MJS - II, is hereby shifted from Jt. Registrar (Judl. & bench) to Joint Registrar (CRP-cum-SCMS) in the CMIS (Central Management Information System) portal, with immediate effect until further order.

By order etc.,

Sd/-

(OJESH MUTUM)

REGISTRAR GENERAL

HIGH COURT OF MANIPUR

Endt. No. HCMEST-22011/1/2025-ESTT-II/ 16629-43 Imphal, the 11th August, 2025

Copy to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Accountant General (A&E), Manipur, Imphal.
5. The Secretary (Law), Government of Manipur.
6. All the District & Sessions Judges, Manipur.
7. The Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur.
8. Judge, Special Court (ND&PS), Manipur.
9. Member Secretary, MASLSA.
10. All the Judges, Family Courts, Manipur.
11. All the Registrars, High Court of Manipur.
12. The Director, MIS, Government of Manipur.
13. The System Analyst, High Court of Manipur.
- for uploading on the website.
14. The Superintendent (Estt. - I and Estt -II), High Court of Manipur.
15. The Guard File.


11/58/15

REGISTRAR GENERAL

HIGH COURT OF MANIPUR